

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-64/2000(Pt.)/1111/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Bijay Lashmi Boruah,
Principal Judge,
Family Court, Dhubri.

Dated Guwahati the 15th February, 2021.

Sub: **Casual leave.**

Ref:- Letter No. FC.XII-1/2019/103/E dated the 9th February, 2021

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 08.02.2021 along with station leave permission from the morning of 08.02.2021 till the morning of 09.02.2021, has been granted.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-64/2000(Pt.)/1112/A, dated 15.2.2021

Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
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